

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 1986/2024 In C.P. (IB)/651(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES:

Arun Kapoor
IN THE MATTER OF
VSJ Investments Private Limited
V/s
Karm Infrastructure Private Limited

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1986/2024:- Adv. Aditya Mishra appeared for the Applicant. At the request of the Counsel for the Applicant, list the matter on **20.06.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)